### File No.:Admn-21022/2/2020-JS(Admn)-CIC

#### केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg मुनिरका/Munirka, नई दिल्ली-११००६७ /New Delhi –110067

Dated: .07.2025

# OFFICE ORDER

In supersession of Office Order of even number dated 12.10.2021, Consultancy Committee (for advice on suo-motu disclosure) and Committee of PIOs/FAAs (to identify frequently sought information under RTI) are hereby reconstituted with the following composition:-

# **Consultancy Committee:**

1. Sh. Rahul Rastogi, JS(Admn)	-	Chairman
2. Shri Shobhit Singh, DS(GA)	-	Member
3. Ms Soniya, SO(MR)	-	Member

# Committee of PIOs/FAAs:

1. Ms. Prerna Joshi, Director(Law)	-	Chairman
2. Ms. Suman Bala, DS (CR)	-	Member
3. Shri Ankit Arora, SO(Law)	-	Member

2. This issues with the approval of Competent Authority.

(Sonia Maheshwari) Deputy Secretary (Admn)

Copy to:-

- 1. Sr. PPS to CIC
- 2. PPS to ICs
- 3. PPS to Secretary, CIC
- 4. PS to Addl. Secretary, CIC

5. PPS to JS(Admn)/PS to JS(P&B)/PS to Director(M&R)/PS to

- Director(Law)/Consultant(Registrar)
- 6. All Deputy Secretaries/Consultant (DRs)/Designated Officers
- 7. Admn Section/ GA Section/ M&R Section/ Legal Cell/DDO, Cash Section/ RTI

Cell/ Dak Section/ Library/ CR Section/ Dak Section//Record Room.

- 8. MR Section- for uploading on Website
- 9. Person concerned
- 10. Guard File/Concerned dealing hand